

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1870
(To be answered on the 22nd September 2020)**

SPILLING OF EXCRETA BY AIRCRAFT

1870. SHRI GOPAL CHINNAYA SHETTY

Will the Minister of CIVIL AVIATION

ताम्र विमानतः मंत्री

be pleased to state:-

- (a) whether the Government has taken note of the fact that human waste or excreta are spilled on the houses/ residential colonies near airports across the country by the aircrafts while landing at the airports;**
- (b) if so, the reasons for not taking any preventive measures; and**
- (c) whether the Government has issued guidelines to all the companies including aviation companies providing services on airports to ensure non-spilling of waste from tanks collecting human waste or excreta from aircrafts while landing at airports/terminals?**

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

ताम्र विमानतः मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (c) Aircraft design does not allow for disposal of human waste or excreta during flight, take off or landing. Human waste or excreta collected in flight is disposed off on landing at the airport in accordance with the procedure laid down by the airlines.
